

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2773/2025

[Arising out of impugned final judgment and order dated 11-12-2024 in SA No. 512/2000 passed by the High Court of Judicature at Allahabad]

SURESH CHAND & ORS.

Petitioner(s)

VERSUS

PREM KUMAR & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 17-07-2025 This petition was called on for mentioning today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA  
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) : Mr. Sanchit Garga, AOR (Mentioned by)

For Respondent(s) : Mr. Tanvir Nayar, AOR

UPON being mentioned by counsel the Court made the following  
O R D E R

The matter is scheduled to be listed on 13.08.2025.

The matter shall retain its position on that date.

(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)  
ASSISTANT REGISTRAR